GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1002 ANSWERED ON:04.03.2013 CANTONMENT BOARDS Choudhry Smt. Shruti;Rajaram Shri Wakchaure Bhausaheb;Saroj Shri Tufani

Will the Minister of DEFENCE be pleased to state:

- (a) whether all the Cantonments in the country are governed by the Cantonment Boards;
- (b) if so, the names of the said Cantonments along with their total area;
- (c) whether civilian population living in the Cantonment areas is treated as second class citizens;
- (d) if so, the steps taken by the Government to eliminate such discrimination;
- (e) whether the Government has held elections for various Cantonment Boards in the country as per the schedule; and
- (f) if so, the details thereof, State-wise and Cantonment Board-wise including Delhi Cantonment Board during each of the last three years and the current year?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Yes, Madam.
- (b) Names of all the 62 Cantonments in the country and area under each of them are given in enclosed Annexure-I.
- (c) No, Madam.
- (d) Question does not arise.
- (e) & (f): Elections for Cantonment Boards are held after completion of five years. Last elections for 58 Cantonment Boards including Delhi Cantonment Board, out of 62 Cantonment Boards, were held between May to August, 2008. Last elections to 4 remaining Cantonment Boards were held subsequently in years 2009 and 2010. As such, elections for the Cantonment Boards have not yet become due.